

a week here. But following discontinuance of Vayudoot service, private aircraft VIF used to operate three days in a week. But this service has also been discontinued due to lack of adequate facilities like proper maintenance of the runway and other factors.

As the airport is 500 KM away from Hyderabad, and surrounded by a number of industries, medium Kakinada port and NGOC etc., I request the Central Government that the airport be developed and maintained well for the benefit of the air passengers as there is a good traffic in this sector of Rajahmundry and Hyderabad.

(iv) Need to Declare Indore-Amravati-Yavatmal-Chandrapur-Durg State Road in Maharashtra as National Highway.

SHRI SHANTARAM POTDUKHE (Chandrapur): Sir, the State Government of Maharashtra had sent a proposal on 30 July, 1985 to the Government of India for declaring Indore-Amravati-Yavatmal-Chandrapur-Durg State Road having the length of 555 KM as National Highway. In response, the Government of India informed in 1991 that it would not be possible to declare this road as National Highway till Eighth Five Year Plan was finalised. However, a note of the request was being taken. Later, Government of India informed that the Planning Commission had made allocation of Rs.2,600 crores against the demand of Rs.7,830 crores for National Highways in Eighth Five Year Plan.

Eighth Five Year Plan has been finalised and, as such, I urge upon Government of India to consider the proposal of declaring Indore-Amravati-Yavatmal-Chandrapur-Durg State Road as National Highway considering the backwardness of the area.

[Translation]

(v) Need for Immediate Shifting of Bone Mills from Hapur, Ghaziabad (U.P.)

DR. RAMESH CHAND TOMAR (Hapur): Sir, local people are leading an infernal life due to the bone mills in Hapur. The contaminated water released by these bone mills has polluted the environment of the entire area. The whole area stinks and as a result of this area is facing a serious threat of spreading several contagious diseases. Due to this bad smell social activities in this area have come to a halt. The public is agitating for quite long for shifting of these bone mills and there is every possibility of an untoward incident taking place there at any time.

I, therefore, request the Central Government to shift these bone mills immediately so that local people could be relieved from this problem.

(vi) Need for Early Construction of a by-pass at Bareilly, U.P.

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Sir, Bareilly is a major important city in Uttar Pradesh. It is situated on the National Highway No.24, mid-day between Delhi and Lucknow. This is a very busy highway and as a result of which many serious accidents take place every now and then in Bareilly, and for hours the traffic is held up.

The people have been demanding for a by-pass on this national highway at Bareilly. It has come to our notice that a survey is being conducted for a by-pass. Keeping in view the serious problem of this area, it is my request to the Central Government that the construction of a by-pass at Bareilly, on this national highway, should be approved on a priority basis.

(vii) Need to include Bhojpuri Language in the Eighth Schedule of the Constitution of India.

SHRIMATI GIRIJA DEVI (Maharaj Ganj): Mr. Speaker, Sir, Bhojpuri is spoken by a large number of people of our country. This language is spoken not only in Bihar U.P. and M.P. but also in many other states of the country. Moreover it is also one of the important languages of Nepal, Myanmar, Mauritius, Surinam, Guyana, Singapore etc. In view of its importance, Nepal and Mauritius have accorded due importance to it. In our country Bhojpuri is spoken by 15 crore people. Every fifth person speaks Bhojpuri.

Apart from its own dialect, Bhojpuri has its own rich literature, folk song and culture. The 15 crore Bhojpuri speaking people have contributed a lot in making Hindi a national language. Till now this language has been neither included in the Eighth Schedule of the Constitution nor recognised by the Sahitya Akademi.

Therefore, Central Government is requested to include Bhojpuri in the Eighth Schedule of the Constitution.

(VIII) Need to Ensure Early Payment of Sugarcane Growers' dues by the Sugar Mills.

SHRI MOHAN SINGH (Deoria): Mr. Speaker, Sir, four sugar mills located at Gauri Bazar, Padrauna, Khatu Kuanya in